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THE HIGH COURT OF KERALA

Kochi : 682 031
Dated: 25-07-2017

PROCEEDINGS

High Court Establishment – Smt. Saira K.S., Confidential Assistant Grade II,
High Court – request to relieve from the duty – accepted - orders issued.

Read: 1. High Court proceedings No. A6-88196/2014 dated 10-10-2014.
2. High Court proceedings No. A6-97468/2014 dated 21-07-2017.
3. Submission dated 24-07-2016 from the person concerned.

ORDER NO. A6-97468/2014 (1)

Smt. Saira K.S., Confidential Assistant Grade II, High Court, who has been offered appointment as Personal Assistant (Grade II) to Judge through direct recruitment method, as per the High Court proceedings read (2) above, has requested to relieve her duties as Confidential Assistant Grade II in the High Court Service as per the submission read (3) above. Her request is accepted and she is relieved of her duties as Confidential Assistant Grade II in the High Court Service with effect from **24-07-2017 A.N.**

(By Order)


Ashok Menon
Registrar General

To

The person concerned (to be acknowledged on the O/C)
The Finance Officer, High Court.
The Private Secretary to the Chief Justice, High Court.
The P.A. & Addl. P.A. to Chief Justice, High Court.
The Confidential Assistants to the Registrars, High Court.
The 'G' (Accounts – II & III) Sections, High Court.
The Finance Wing, High Court.
The Section Head, CJ's Secretariat, High Court.
✓ The IT Section, High Court (for publishing in the High Court Website)
The Administrative Records Section, High Court (2 Copies).
The File/Stock File.